

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 410
CA(CAA)-92/ND/2020

IN THE MATTER OF:

M/s. Swastik World Wide Pvt. Ltd.

...APPLICANT

Section

Under Section 230-232

**Order delivered on 04.12.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant

:Ms. Rekha Mitta, PCS.

For the RD/OL

:

For the Income Tax Department

:

ORDER

Heard the submissions made by the Learned Counsel for the Petitioners.

Let this matter be listed on 11.12.2020.

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**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**